

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1809-1810 of 2021 in Comp. App. (AT) (Ins) No. 399 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors.	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 558 of 2021	Nalin Virji Shah Vs. Satish Sadashiv Rane & Anr.	Sagar Bansal	Anshu Bhanot-R1 Anjali Sharma-R2 Jaitegan S. Khurana Udey Bedi
3.	Comp. App. (AT) (Ins) No. 708 of 2021 (With Defects)	Prozon Intu Properties Ltd. Vs. Amit Gupta, Liquidator of Provogue (India) Ltd.	Dhiraj A. Philip	Sumant Batra Pooja Mahajan Avinash Amarnath Savar Mahajan-R1
4.	Comp. App. (AT) (Ins) No. 714 of 2021	Bhatpara Municipality Vs. Nicco Eastern Pvt. Ltd. & Anr.	Shiv Shankar Banerjee	
5.	Comp. App. (AT) (Ins) No. 722 of 2021	Jitendra Mehta & Ors. Vs. Indtex India Pvt. Ltd.	Dhiren R. Dave	
6.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	
7.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd.	Kumud Shekhar	
8.	Comp. App. (AT) (Ins) No. 758 of 2021	InterGlobe Technology Quotient Pvt. Ltd. Vs. R.S. Travels Tours India Pvt. Ltd.	Vivek Sarin	

9.	Comp. App. (AT) No. 36 of 2020	Nitin Rekhan Vs. Hightime Marketing Pvt. Ltd.	Manish Kaushik	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 583 of 2021	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Jitendra Patnaik
11.	Comp. App. (AT) (Ins) No. 584 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors.	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia-R1 Aditi Deshpande-R3
12.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.	Kunal Mimani	Dhiraj Kumar totala

For Hearing

13.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1
14.	Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	Sameer Rastogi Sarvesh Kashyap
15.	Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Nilesh Sharma-R1 Milan Singh Negi Varsha Banerjee-RP
16.	Comp. App. (AT) No. 24 of 2021	Ashish Jaiswal Vs. Registrar of Companies, Chhattisgarh	Kamaljeet Singh	

For Directions - to Settle Date

17.	Comp. App. (AT) (Ins) No. 832 of 2020	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
18.	Comp. App. (AT) (Ins) No. 846 of 2020	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

19.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
20.	Comp. App. (AT) No. 16 of 2021	Power Finance Corporation Ltd. Vs. Entega Ltd. & Ors.	Deepak Khurana	Fereshte Sethna Abhishek Puri-R1 & R3 Arjun Sheth-R4
21.	Comp. App. (AT) No. 22 of 2021	Meghdoot Services Ltd. Through Mr. Pradip Prasad Vs. Registrar of Companies, West Bengal	Abhishek Gupta	Kamal Kant Jha

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

22.	Comp. App. (AT) No. 60 of 2020 Part Heard	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors. With	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
23.	Comp. App. (AT) No. 11 of 2021 Part Heard	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors. With	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 ,8 Rahul Malhotra-R9
24.	Comp. App. (AT) No. 20 of 2021 Part Heard	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair

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2. Website: www.nclat.nic.in

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**